

Report on visit of the Districts Gumla and Simdega of Jharkhand by a team of the Commission from 7th to 10th July, 2015 to oversee the Implementation of various Flagship Programmes of the Central and the State Government

In order to ensure protection of human rights as envisaged in Section 12 (j) of the Protection of Human Rights Act, 1993; on the direction of Hon'ble Member Shri S.C. Sinha, a team of three officials viz. (1) Sh. K.K. Shrivastava, Asst. Registrar (Law) (2) Sh. Amit Gopal Thakre, Research Consultant and (3) Sh. A. K. Mishra, Inspector, Investigation Division of the National Human Rights Commission has visited Gumla and Simdega districts of Jharkhand between 7th to 10th July, 2015 to oversee the delivery of the various Flagship Programmes and social security schemes of the Central and the State Government.

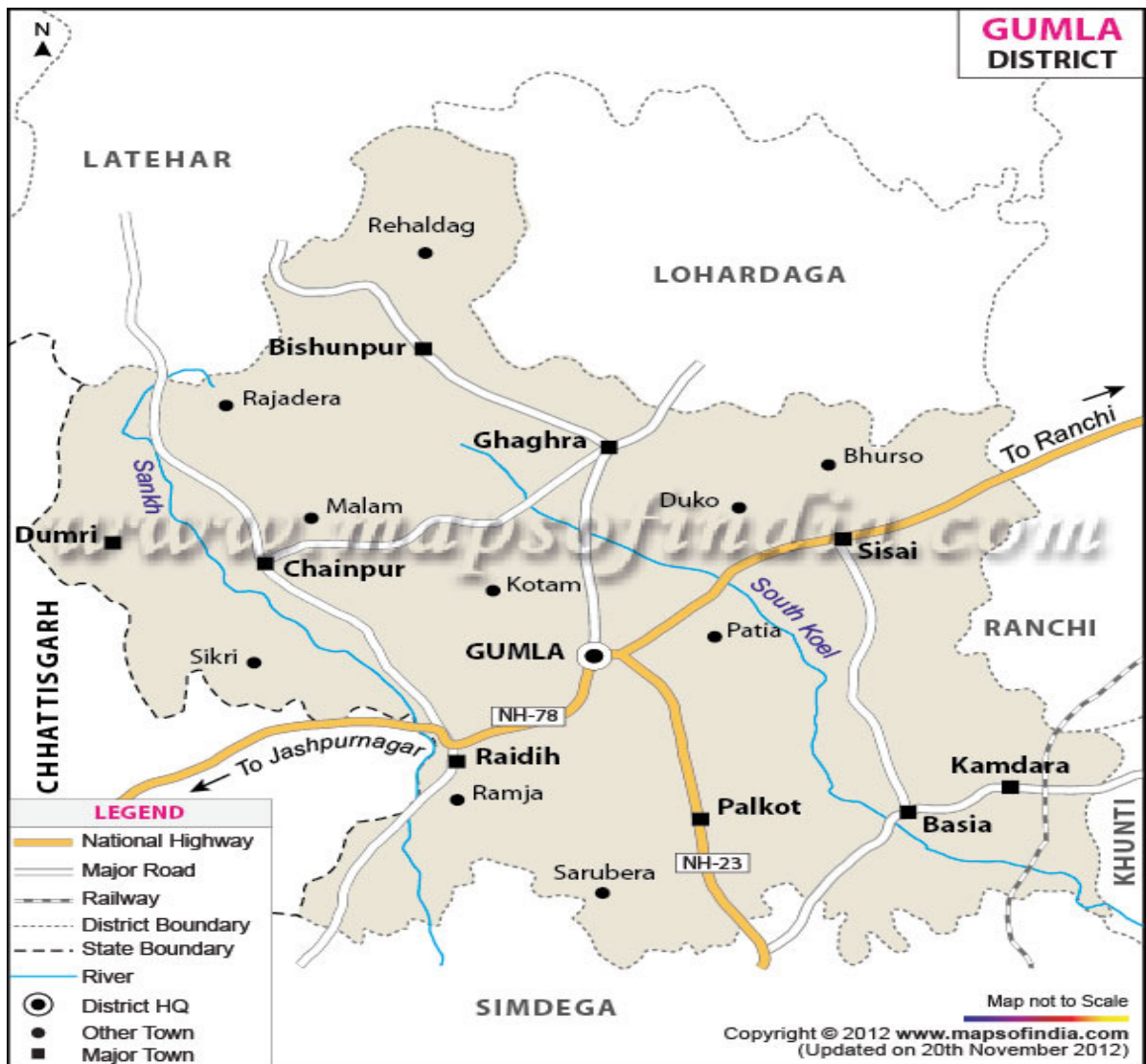
GUMLA DISTRICT

The team reached Gumla at about 05.30 PM on 07.07.2015 by road from Ranchi. However, no Coordinating Officer or other responsible officer of the district could be available there. Therefore the Dy. Commissioner, Gumla Shri D.C. Mishra was reached over phone, who, at about 09.00 PM detailed Shri Arun Kumar, District Accounts Officer, Gumla. Only then, the further planning of the visit could be processed.

Background of the Gumla District-

The district of Gumla is covered by dense forests, hills and rivers. It is situated in the southwest portion of the Jharkhand

State. Total area of the district is about 5327 sq. km, and the total population of district as per 1991 census is 706489, out of which 355505 is male population and 350984 is female population. There is predominance of tribal people in Gumla district. The primitive tribes' population is 11283, SC population is 24329, ST population is 476316, and BC population is 132610 and others population is merely 61951. As the district has a total of 68% of tribal population, therefore, it comes within scheduled area. The district currently experiences considerable Naxalite-Maoist insurgency.



The details of the visit are as under:-

I. Sarva Shiksha Abhiyan (SSA)

As per the documents provided by the Gumla district officials (**Annexure- A**), overall literacy rate of the district is 66.92 %, however, a large number of posts of the teachers are lying vacant in the district. **Out of total 6472 sanctioned posts of Teachers in the Primary and Upper Primary Schools, 2297 are lying vacant. In addition, out of 520 sanctioned posts of teachers in the High Schools, 330 are lying vacant. Due to this, quality of education has considerably deteriorated. The Education officers of the district informed the team that process of appointing the teachers is in progress. They also informed that despite of huge vacancies of teachers in the district, there are some schools like Sisai where surplus teachers are posted but they could not be adjusted against the vacancies due to their political influences.**

Dropout rate in Elementary and Primary level is more than 11%. **Most of the computers supplied in the schools are in 'not working' condition.** There are 10 Kasturba Gandhi Balika Vidyalaya (KGBV) functioning in the District of Gumla out of which 3 are in their own building, while construction of 6 KGBV is in progress. Total, 2, 261 girls are enrolled in class VI to XII in the Kasturba Gandhi Balika Vidyalaya (Academic Year 2014-15). In these KGBVs, there are total 38 teachers for class 6th to 8th and 27 for class 9th & 10th working presently, posts of 12 teachers for classes 6th to 8th and 3 for class 9th & 10th are lying vacant. No new beddings have been provided for the students of KGBV in the year 2014-15.

Free uniforms have been distributed to 177485 students in the district. There was target of construction of 3329 boundary walls but no work could be started. Target of Major repair was in 5 Primary and 10 Upper Primary Schools which is yet to be achieved. School Maintenance Grant Rs. 135.25 Lakh, Repair & Maintenance Grant Rs.

113.05 Lakh, Uniform Grant Rs. 709.94 Lakh and Building Construction Grant Rs. 385.66 Lakh were received in the district.

Visit of Kasturba Gandhi Balika Vidyalaya (KGBV), Baghima

The team visited Kasturba Gandhi Balika Vidyalaya (KGBV), Baghima on 8th July 2015, and noticed that there are total 122 girl students, of class VI to XII, residing in the campus. There are total 7 full time teachers to teach them, but there is no Science teacher. There were total 4 computers in working condition in the 'smart classroom'. Agustina Kanti Topno (Hostel Warden) and Ramavadh Sahu (Director) briefed regarding the deficiencies in the KGBV.

Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none"> • Though, electricity supply is in the nearby area, but there is no electricity connection in the school. Therefore, the students are deprived from the fan or lighting facility. A diesel generator placed inside hostel is used for providing electricity 3 hours in a day, which is not sufficient. Moreover, it is not only a costly device but also causing huge pollution. • Boring water is used for drinking purpose. Though, there are two water purifiers, but were found nonfunctional, requiring replacement of filter kits. Water storage problem was noticed in the school. • As there are no sufficient 	<ul style="list-style-type: none"> • <i>Electricity connection along with fan and adequate lighting facility should be provided in the KGBV urgently.</i> • <i>The water purifiers should always be made available in functional condition. One more hand-pump should be installed in the school premises to cater the need of the water.</i> • <i>There are many insects &</i>

<p>beds and majority of the students are compelled to sleep on the floor. Similarly, there were no benches in the classes for the students.</p> <ul style="list-style-type: none"> • The boundary wall of the school is low in height, which needs barbed fencing to prevent intrusion of antisocial elements. • The students, who have joined in present academic session, do not have their school uniforms. Some among them are Aarti, Barkha, Ebha, Rinki, Pinku, Jitan & Pushpa of class 11th, Savitri of Class 7th. • In class 11th, no teacher was deputed for taking classes from 11:10 am to 1:05 pm. • Majorly students were having old books to read. New books were not provided for class 6th to 8th for the academic session of 2014-15. • English reading skills were found to be unsatisfactory among the students, especially who have joined the KGBV in the present session. • There's no full time/part time science teacher for class 11th and 12th. 	<p><i>reptiles in that area, therefore adequate number of beds should be provided for all the students residing in the hostel. Sitting furniture should also be provided.</i></p> <ul style="list-style-type: none"> • <i>As the area is Naxalite affected, the boundary wall needs to be secured immediately.</i> • All the girls without school uniform may be provided with school uniform. • Sufficient teachers may be deputed to teach the students from class VI to XII. • New books may be provided to all the students. • Teachers should ensure to improve the student's English reading, writing and speaking skills. • A full time/part time teacher of Science subject may be appointed. • The school management may be appreciated for this.
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| <ul style="list-style-type: none">• Sanitation of the hostel, classrooms, kitchen and toilets was found satisfactory. Quality and quantity of the meal prepared for the students was also appeared up to the mark.• It was informed that regular medical checkup of the students is being done by the visiting doctors/paramedical staff, and necessary medicines are provided. | |
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II. Mid Day Meal Scheme

Particulars as per Report submitted by Gumla officials (2014-15):

The budgetary allocation is done in the account of 'Saraswati Vahini Mata' Committee, which is monitored by the 'Village Education Committee' (P-119). In total, there are 4002 cooks and helpers in Gumla District (P-118). Currently, there are 1825 schools (1184 Primary, 616 Medium and 25 Secondary) in Gumla District (P-120). Out of 1825 Schools only 1606 have kitchen shades (P-123/124).

A File Report on Particulars of Mid Day Meal in Gumla was submitted to the NHRC team by District Education Officer is placed at **Annexure- B, according to which huge amount is due to be received from the Central and the State Government.**

Visit of Rajkiya Krut Middle School, Palkot, Gumla

The team visited Rajkiya Krut Middle School, Palkot at about 02.00 PM on 8th July 2015. Though the school was going to be closed at that time, but Shri Shashi Shekar Dubey, In-charge of the School along with other teachers was present. It was informed the team that MDM for 257 students of class 1st to 8th was prepared. The cook, Mrs. Maheshwari told that for 257 students, she used 5 kg pulses (daal), 30 kg rice and 257 eggs. The team also interacted with two students named Mr. Parvez Alam (5th Std.) and Miss Suhani (6th Std.) and asked about the supply of the meal.

Observations of the NHRC team

- School premises were not cleaned properly. Two toilets made in the premises were dirty and unusable. The Headmaster told the team that local unsocial elements enter in the premises crossing the broken boundary wall, and no sweepers are available in the area to clean the toilets.

- Two Hand-pumps in the school

Actionable Points

- ***The district administration may look into this problem and to take remedial action immediately. The boundary wall should not only be repaired but its height should also be increased adequately.***

- ***The defective hand-pumps***

<p>were in defective condition, and only one was functional, which is used for drinking as well as toilet purpose.</p> <ul style="list-style-type: none"> • There was acute shortage of teachers in the school. • Shortage of classrooms was also noticed as some of the rooms in the school were found abandoned requiring measure repairs. • Quality of the rice and pulses used for Mid Day Meal was found satisfactory, but the MDM is prepared using firewood causing unhygienic atmosphere. 	<p><i>should be repaired as soon as possible.</i></p> <ul style="list-style-type: none"> • <i>Adequate teachers should be posted in the school to meet the minimum requirement.</i> • <i>Needful immediate action is required to repair the class rooms.</i> • <i>Cooking gas system should be adopted for cooking the Mid Day Meal.</i>
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III. National Rural Health Mission (NRHM)

Particulars as per Report submitted by Gumla officials (2014-15) (P-8/9): There are total 13 Community Health Centers in Gumla District. For care during pregnancy, reportedly 61% for ANC 1 and 42% for ANC 3 pregnant women were registered. ***There is average of 42% institutional deliveries in the district.*** However, percentage of institutional deliveries in the Gumla Sadar, Dumri and Chainpur is less than 20%. The coverage of sterilization by CHC's in Gumla District is reportedly poor with NSV at 1% and Tubectomy at 3% only; whereas usage of oral pill is at 38% and Contraceptives at 13%. ***Percentage of immunization of pregnant women is 59 and infants is about 50%.*** Particulars of Medical officers, staff, health centers was submitted by Chief Civil Surgeon to the NHRC team is placed at **Annexure- C, which reveals that out of 127 sanctioned posts of doctors, 60 are lying vacant, and 4 MOs are absent since long. Two newly posted doctors have not joined. Due to this, there is not a single doctor in Dumri, Bilingbira, Bishunpur, Ghaghra and Bharno PHCs, and the present doctors posted in other hospitals are facing over burden of the work. Most of the posts of Gynecologists, Pediatricians, Radiographers and other specialists are lying vacant in the CHCs, against the norms of the IPHS.**

(a) Community Health Center (CHC), Palkot

The team visited Community Health Center, Palkot on 8th July 2015. For care during pregnancy, reportedly 58% for ANC 1 and 41% for ANC 3 pregnant women have registered in CHC, Palkot. Of the total delivery in Palkot, 35% are institutional deliveries. The coverage of sterilization by CHC in Palkot is reportedly poor with NSV at 0% and Tubec at 7% only; whereas usage of oral pill is 48% and Contraceptives is at 10% **(P-8/9)**. Sahiya (ASHA workers) Incentive Payment Details is placed at **Annexure-K.**

There was one Pathologist and a Lab Technician present in the CHC. **As per Dr. N. K. Gupta there are around 40-50 institutional deliveries/month in the CHC, Palkot. This CHC caters to 73 villages of 14 panchayats across the Palkot Block, but only one**

regular doctor is posted there.

Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none"> • There are 6 sanctioned posts of doctors in the CHC, Palkot but presently only 3 doctors working in there. Out of those, one Dr. Kusum lata Sinha is Regular, while remaining two Dr. N. K. Gupta & Dr. Aslem Lakda are on deputation. There is no specialist doctor, surgeon, radiologist, anesthetic, Dresser and Compounder are in the CHC. • There is immediate need of 4 A-grade Auxiliary Nurse Midwifery (ANM) to handle the institutional deliveries. • The labour room was in poor condition. There were no ventilator and sterilizer. Three injections of paracetamol expired in June 2015 were found in medicine box kept for current use. Baby warmer was non-functional, toilets were dirty and the room was not clean. Files were noticed inside labour room. • One ASHA worker, Smt. Rupan Uraon, wife of Shri Sanjay Uraon had complained of not receiving her payment for 'Grih Brhaman'. • Some signature columns of 	<ul style="list-style-type: none"> • Adequate number of doctors, including specialists, radiologist, anesthetic & surgeons as per the IPHS norms, should be posted immediately to cater the needs of the people. In addition, Dresser and Compounder also should be deployed in the CHC. • Four Grade-A ANM's should be appointed in the CHC. • Basic facilities should be ensured in the Labour room and at least a new sterilizer and baby warmer/ ventilator should be provided there. It must be ensured that no expired medicines are kept for use. • The matter of nonpayment of the dues to the ASHA workers including Smt. Rupan Uraon may be looked immediately. • The matter of attendance of

<p>Doctor's attendance register were found blank. The villagers complained that the doctors are not attending the CHC and marking their attendance at later. were not marking their attendance sincerely. The on duty Dr. N. K. Gupta could not clarify regarding the whereabouts of Dr. Aslem Lakda, whose attendance column was blank.</p> <ul style="list-style-type: none"> • Somru Naik from Palkot Khas Basti was in serious condition but could not be immediately transferred to Gumla's Govt. Hospital due to lack of proper ambulance facility. • Shri. Manish Kesari, Block Programme Manager, stated that the Primary Health Center, Bilingbera needs a 4th Grade ANM, Clerk & Pharmacist. • No X-ray facility is available in the CHC as there is no Radiologist. • There are no Blood Bank and ECG facilities in the CHC, Palkot. 	<p><i>the doctors should be taken sincerely.</i></p> <ul style="list-style-type: none"> • Ambulance service for emergency situations needs to be made available. • The Primary Health Center, Bilingbera should be provided adequate staff and doctor. • <i>The X-ray facility is essential in a CHC which must be provided immediately.</i> • <i>Blood Bank and ECG facilities should also be provided in the CHC.</i>
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PYREMOL
2 ml पाहरिमोल
Dosage : As directed by the physician.
Store below 25°C. Protect from light.
Do not freeze.

Water for Injections IP q.s.
Paracetamol overdose may be injurious to liver.
NOT TO BE USED IN NEWLY BORN OR PREMATURE INFANTS

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PYREMOL
FOR I/M / I/V INJECTION
Each ml contains:
Paracetamol IP 150 mg
Benzyl Alcohol IP 2% v/v (as preservative)
Water for Injections IP q.s.
Paracetamol overdose may be injurious to liver.
NOT TO BE USED IN NEWLY BORN OR PREMATURE INFANTS

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INCL. OF ALL TAXES

पालकोट प्रखण्ड अन्तर्गत दुर्गम क्षेत्रों की सूची ।
प्रा.स्वा.केंद्र से उपकेन्द्रों की दूरी ।

उपकेन्द्रों के नाम	दूरी	उपकेन्द्रों से नजदीकी दूरी
गुड़मा	15 KM	कोटराकोना - 5KM कासीकोना - 6KM चिरोडिह - 4KM खरवाडिह - 2KM
कुरुम	8 KM	बोडाडिह - 6KM डोलसेरा - 2KM उहुपानी - 8KM बैसलापानी - 8KM खड़पानी - 6KM
बिलिंगबिरा	18 KM	सनईडिह - 6KM सुन्दरीडिह - 9KM लाधुडेरा - 8KM
खरवाडिह	20 KM	केराटोली - 4KM गाईनधारा - 6KM पीरहाचडान - 5KM
सारुबेड़ा	20 KM	डोम्बाबिरा - 7KM बेन्टीटोली - 4KM चिरोडांड - 3KM
कुलकेरा	12 KM	सिजांग - 6KM पेटीटोली - 4KM उपरघाट - 8KM

(b) Sadar Government Hospital, Gumla

The team visited Sadar Government Hospital, Gumla in the evening on 8th July 2015. The Hospital was neat and clean. The Civil Surgeon cum CMO, Gumla Dr. (Capt) S.N. Jha pointed out the problem of huge vacancies of the doctors in the district and poor supply chain of important generic medicines. There is a special ward for the malnourished children, and guardians of the children have shown their satisfaction regarding the treatment and the nutrients provided to the children.

Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none">• Out of total 16 sanctioned posts of doctors, 5 are lying vacant, and one Dr. Tripti Sinha, DGO is absent after joining on 09.04.2015. Due to this, only one doctor was deputed in Emergency duty, who seemed to be unable in handling serious indoor patients, snake bite cases and accident cases at a time.• Due to inadequate supply, Iron pills were not given regularly to the pregnant mothers. Similarly, some ASHA workers informed that they could not get sufficient number of Immunization cards to keep records of immunization of the pregnant women and infants. However, the Civil Surgeon cum CMO, Gumla Dr. (Capt) S.N. Jha informed the team that after his recent joining, the supply of Iron pills/ Folic Acid and Immunization cards has been regularized.	<ul style="list-style-type: none">• Sufficient doctors, specialist, surgeons and other paramedical staff should be deployed to cater the needs of the people.• Iron pills/ Folic Acid Tablets should be provided adequately to each of the needy patients. There should be no shortage of Immunization cards as this is a crucial document relating to the immunization record of the pregnant women and infants.

IV. Integrated Child Development Services (ICDS)

As per Report submitted by Gumla officials (**P-68**), there are 1670 Anganwadi centers in the Gumla District, out of which building has been constructed for 1408, and buildings for 73 AWC are under construction. 189 Anganwadis are still running without their own buildings. In terms of basic facilities, only 848 Anganwadis have hand-pumps and 799 have toilets. 73 posts of Anganwadi workers (AWW) and 51 Anganwadi Helpers (AWH) are lying vacant. There are total 216 mini centers where there is no provision for Anganwadi Assistants. ***It has also been reported that there is no space to sit the AWWs in the office of Child Development Project Officer, Gumla, due to which they are compelled to sit on a Godown.***

A report on ICDS particulars in Gumla District submitted to the NHRC team by District Social Welfare Officer is placed at **Annexure- D**.

(a) Anganwadi, Nursery School, Ambatoli, Palkot

The team visited Anganwadi, Nursery School, Palkot on 8th July 2015 at about 01.30 PM, but it was closed. It was informed that timing of the AWC is from 08.00 AM to 13.00 PM. However, the room was opened by the AW Assistant where it was found there was a small toilet within the room which was non-functional because there was no door or water facility.

On 9th July 2015, the team visited a mini-anganwadi in Amberadih, Palkot

(b) Mini-Anganwadi, Amberadih, Palkot

The population of the village was 421 and at the time of visit there were 15 children present in the Mini-Anganwadi center out of total 28 enrolled children. There was only one 'Sevika' named 'Sangita Devi', nominated for managing this particular Anganwadi.

There was one weighing machine available in the center. All the registers were checked and found to be properly updated by the AWW. Food preparation and toy kit, medicine kit were checked and they were found

to be in satisfactory condition.

Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none"> • Red Ribbon for measuring children's health was not provided. • A child named Purnima Kumari was checked with red ribbon and found to be suffering from malnutrition. The AWW informed that she attempted to convince the parents of Purnima Kumari to admit her in the District Hospital for treatment but they did not pay heed. • There was shortage of 'Iron Pills' supply and hence its register was found to be incomplete. • There were only 2 hand-pumps for the entire village which are certainly inadequate to meet the needs of the villagers. • The children were learning letters and numbers, and the guardians replied that the children are getting nutrients. 	<ul style="list-style-type: none"> • <i>Standard measuring tape for assessing general health of children should be provided.</i> • The concerned officers should look into the matter and do needful. • Adequate supply of Iron Pill should be ensured. • A hand-pump may be installed near the Anganwadi premises as soon as possible.

Later on, the team visited Anganwadi in Khuntitoli, Gumla

(c) Anganwadi, Khuntitoli

At the time of the visit, vaccination was going on in the Anganwadi center. It was found that there was a Sevika and Shayika attached to Khuntitoli Anganwadi center. Sevika and Shayika were getting 3700 and 2200 salary per month which is way too low. Water was fetched from a well situated near Anganwadi center. 25 children were present in the teaching room of the Anganwadi center.

Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none"> • 4 ANC to all the pregnant women were not provided at all. It was reported that the pregnant women are not attending the AWC to take complete course of the 4 ANCs. • There was no room for kitchen (food was prepared in the open) and there's no facility for toilet also. • Only one hand-pump was noticed and that too found to be damaged. 	<ul style="list-style-type: none"> • Efforts should be made to ensure that all the pregnant women are provided with 4 ANCs and the record of the same to be updated. • A closed facility with proper ventilation to be provided for cooking purpose. • A toilet to be constructed attached to the Anganwadi • Damaged hand-pump should be repaired.
<p>(d) Anganwadi Nursery School, Bangru Khas, Gumla Total 39 students were registered and only 19 students were present at the time of team's visit due to rainy day.</p>	
Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none"> • The original building of the Anganwadi Center was damaged badly therefore it was running in verandah of Panchayat Bhawan. • Children were sitting on dirty rag cloth. • Toilet facility was not present at all. • Weighing machine was defective. • On random check it was found that the growth chart of children was incomplete. • Ratio of Dal:Rice was very poor. The food was unwholesome. As per that day's menu, 'Sabzi' was not 	<ul style="list-style-type: none"> • <i>A proper building should be provided for the AWC.</i> • Children should be provided with clean mats to sit on. • Toilet facility should be provided. • A new weighing machine should be provided. • Growth chart should be maintained properly at all times. • Food should be prepared as per the menu. The diet provided to the children should

<p>prepared. Overall children were refrained from proper prescribed diet.</p> <ul style="list-style-type: none"> • There was inadequate number of utensils. • In this, and all the other Anganwadi Centers the food was prepared by using firewood only and it was informed that there is no provision/budget for cooking process. 	<p>be nutritious and adequate.</p> <ul style="list-style-type: none"> • New utensils should be provided according to the strength of registered children in the Anganwadi. • Needful action should be taken in reference to the cooking of the nutrients/food.
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V. Public Distribution System

As per the details submitted by Gumla officials (P-125/129), there are total 738 PDS shops in the district of Gumla out of which 703 were fully functional in the month of June 2015 while 35 are under suspension. Total 64 shops were inspected in June 2015, out of those, explanation has been called for from 4 shops and license of one shop has been terminated.

The total allotment of rice in the month of June 2015 for BPL was 18641.70, under Antodaya Yojana was 13837.80 and APL was 3433.80 MT, whereas the total allotment of Kerosene Oil for the month of June was 2136 K.L. The Utilization certificate for Gumla is placed at **Annexure- L.**

A detail information regarding BPL, AAY, APL families etc. of Gumla District, submitted to the NHRC team by District Supply Officer, Gumla, is placed at **Annexure- E.**

The team visited Palkot Bazar, PDS on 8th July 2015.

Palkot Bazar, PDS

The timing of the shop was displayed as 8 AM to 3 PM but the shop was found closed at 2:30 pm. It was informed by the locals that the shop remains open only on 15th and 25th of every month. Mr. Ajit Kujur, Marketing Officer, Palkot stated that there are 60 Ration shops in Palkot following the time table of 8am to 2pm and opening only on 15th and 25th of every month. However, the District Supply Officer, Gumla has informed that the PDS shops should be opened daily.

Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none">• Mr. Shiv Narayan Sahu holding BPL card number 0284356862 stated that the BPL card holders are getting only 33 Kgs of	<ul style="list-style-type: none">• <i>Though, the BPL card holder had no complaint, but it is upon the authorities to ensure accurate and proper supply of the food grains and kerosene oil to the beneficiaries on the price fixed by the Government. It</i>

<p>Rice instead of 35 Kgs while amount for 35 Kgs is taken making entry of 35 Kgs.</p> <ul style="list-style-type: none"> • Similarly, Mr. Shiv N Sahu and other villagers have told that they are getting Kerosene Oil at the rate of Rs. 19.5 /Liter instead of govt. approved rate. 	<p><i>should also be ensured that PDS shops are opened regularly.</i></p> <p>---As above---</p>
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<p>VI. Indira Awas Yojana (IAY)</p>	
<p>As per the information booklet provided by Gumla officials, there was planning of total 6500 houses under IAY, out of which 1457 have been completed and 5043 are pending against target of 1795 houses in the year 2015-16 (P-4).</p>	
<p>The team visited the office of Block Development Officer, Palkot on 08.07.2015. A list of IAY beneficiaries received from the office of Block Development Officer, Palkot is placed at Annexure- F which reveals that an amount of Rs. 1,11,45,000/- was received during the year 2014-15, out of which Rs. 27,18,750/- has been utilized.</p>	
<p>Observations of the NHRC team</p>	<p>Actionable Points</p>
<ul style="list-style-type: none"> • <u>During the visit, the Block Development Officer, Palkot could not be available in the HQ, and the officials present there could not produce any waiting list of the IAY candidates.</u> • <u>As per the guidelines issued by Ministry of Rural Development, Government of</u> 	<ul style="list-style-type: none"> • <u>The waiting list for allotment of IAY houses should be maintained as per the guidelines of the Government of India/State Government.</u> • <u>Thus, it is evident that benefit of Indira Awas Yojna Housing Scheme has been</u>

India, regarding the Indira Awas Yojna, the beneficiaries will be selected from the permanent IAY wait lists prepared on the basis of BPL Lists in order of seniority in the list. The Gram Panchayats may draw out the shelter-less families from the BPL List strictly in the order of ranking in the list. A separate list of SC/ST families in the order of their ranks may be derived from the larger IAY List so that the process of allotment of 60% of houses under the scheme is facilitated. Thus, at any given time, there would be two IAY List for reference, one for SC/ST families and other for non SC/ST families. Once the lists are prepared, they need to be approved by the Gram Sabha to be attested by a Government Servant who would be a nominee of the Collector. Selection by the Gram Sabha is final. No approval by the higher body is required. The permanent IAY wait list so prepared will be displayed at a prominent place either in the Gram Panchayat Office or any other suitable place in the village. The lists will also be put on the web site by the concerned DRDAs. Priority in selection of

provided arbitrarily, violating all the norms issued by the Government of India and the list approved by the Gram Panchayat. This indicates towards a big scam and misappropriation of the public fund which must be investigated thoroughly. As this was merely a sample visit, possibility of such misappropriation of the scheme in other Gram Panchayats in the district and the entire State of Jharkhand cannot be ruled out. Therefore, this requires a thorough investigation by an independent agency.

beneficiaries will be as under:-

i) Freed bonded labourers

ii) SC/ST households

***SC/ST households who are victims of atrocity**

***SC/ST households, headed by widows and unmarried women.**

***SC/ST households affected by flood, natural calamities like earthquake, cyclone and man-made calamities like riot.**

Other SC/ST households

iii) Families/widows of personnel from defence services/paramilitary forces, killed in action.

iv) Non-SC/ST BPL households.

v) Physically and mentally challenged persons.

vi) Ex-servicemen and retired members of the paramilitary forces.

vii) Displaced persons on account of developmental projects, nomadic/semi-nomadic, and de-notified tribals, families with physically/mentally challenged members.

- In order to assess the factual position, a sample check was made regarding houses allotted

under Indira Awas Yojna for the residents of **Gram Panchayat, Palkot South, which revealed that no wait list was made as per the prescribed norms.** However, the Gram Panchayat vide its proposal dated 28.06.2014 has observed that in reference to the letter No.443(ii) dated 29.05.2014 of District Rural Development Authority, Gumla and letter No.350 dated 04.06.2014 of Block Development Officer, Paklot, a meeting was held and names of 64 needed persons were selected for Indra Awas Yojna **(Flag-B)**. The list includes SC/ST, minorities and others, but there was no separate list for SC/ST and non-SC/ST categories. As has been informed to the team, on the basis of the list sent by the Panchayat, **names of 15 candidates were published by Block Development Officer, Palkot on 10.01.2015 (Flag 'A')**. Perusal of this list reveals that **the names of the beneficiaries are not as per the sequence of the list sent by the Gram Panchayat, Palkot South, and these have been selected randomly. Even out of these 15 candidates, names of 04 candidates namely Sumari Devi, Mahesh Uraon, Lal Pal Singh and Tijo Devi do not**

pertain to the list sent by the Gram Panchayat. No official of the BDO was able to explain the situation.

- No wait list of the IAY candidates has been found displayed by DRDA. However, a list "New IAY Sanction List (Complete)" displayed in the official web-site of the Gumla district bears names of 17 beneficiaries (**Flag 'C'**) from the Palkot South, **but most of these names were not recommended by the Gram Panchayat vide its proposal dated 28.06.2014.**

- Therefore, a meeting was called with the concerned officers of the district to meet at evening at District HQ Gumla to discuss on the issues, **but none of the concerned officers of Gumla district, including Dy. Commissioner, Dy. Development Commissioner or District Welfare Officer, attended the meeting.**

- **During the visit, Smt. Kamala Urain (Lakra) Chief of Gram Panchayat, Bangru, Palkot submitted a written complaint (Annexure-G) alleging that IAY houses in village Panchayat, Bangru have not**

- **The allegations made by Smt. Kamala Urain (Lakra), the Gram Panchayat Pramukh should be investigated separately and an action taken report may be called**

<p><i>been allotted to the persons whom names were in the waiting list approved by the Gram Panchayat. She also alleged that the Gram Panchayat Sewak does not provide her any documents of the purchasing of material in referenced to the Gram Panchayat. She also alleged that the Block Development Officer was also reluctant in showing the official record, therefore, the Gram Panchayat is unable to make a social audit as per the law. The Block Development Officer also uses filthy language, calling her caste name and even misbehaves with her. The Panchayat is not aware regarding the amount spent by the BDO because it is being done through some mediators.</i></p>	<p><i>for from the Chief Secretary, Government of Jharkhand, Ranchi.</i></p>
<p>VII. Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS)</p>	
<p>As per the details provided by the District Administration, Gumla (P-1), out of total budget Rs. 7304.88 Lakh, received for the financial year 2015-16 an amount Rs. 1275.31 has been spent till June 2015. Target up to June 2015 was to create 1060886 Man Working Days, but only 49.05 % could have been achieved. Total 200 Card holder families could complete 100 days of work under MNREGS.</p>	
<p>Observations of the NHRC team</p>	<p>Actionable Points</p>
<p>It was noticed during the visit that</p>	<p>The Deputy Commissioner,</p>

<p>payment of Rs.26.1 lakhs as MNREGS wages was pending in the Block Palkot. The BDO Office has informed that there was no authorized signatory for issuing the amount between the period 06.06.2015 to 22.06.2015, and further the payment delayed due to interruption in internet connectivity.</p>	<p>Gumla should ensure that no such delay in payment of MNREGS wages should be repeated.</p>
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VIII. Swami Vivekanand Disability Scheme, Old Age Pension, Widow Pension and Handicap Pension Yojna

<p>Observations of the NHRC team</p>	<p>Actionable Points</p>
<ul style="list-style-type: none"> • As per the information provided, all the disabled persons having more than 40% disability are eligible for Swami Vivekanand Disability Scheme. However, no budget could be received to distribute it among the 5531 beneficiaries. • Information regarding Old Age Pension, Widow Pension, Handicapped Pension Yojna, Agriculture, Electricity transmission and irrigation is given in annexure-M. 	<ul style="list-style-type: none"> • <i>The State Government should provide adequate budget under the Swami Vivekanand Disability Scheme.</i>

SIMDEGA DISTRICT

Simdega District is situated adjacent to the Gumla district. In fact, earlier it was a part of the Gumla district and was created on 30th April 2001. It borders with Orissa and Chhattisgarh states. It consists of ten blocks/Circles namely Simdega, Kurdeg, Bolba, Thethaitangar, Kolebira, Bano, Jaldega, Pakartanr, Bansjore and Kersai.

The population of Simdega district according to 2001 Census is 514320 residing in 100049 households. Urbanization is very poor with 6.6 per cent population only and Simdega is the only town in the district. In the district 1194.50 sq. km areas are covered with forest. Simdega district is primarily settled by the Scheduled Tribes with 70.2 per cent population, which is the highest among all the districts of Jharkhand closely followed by Gumla district with 67.2 per cent ST population. Majority of the STs belong to the Christian faith. Major tribal groups in the district are Oraons, Kharia, and Mundas etc. A few families belonging to the Primitive Tribal group like Asur, Birhor etc are also living in the district.



The team of NHRC visited various places in Simdega District On 9th July 2015, to take a view on implementation of following flagship programmes:-

<p>I. Integrated Child Development Services (ICDS)</p> <p>As per the particulars provided by Simdega officials (P-42/44) there are 965 Anganwadi Centers, where 960 AWW and 920 AW Helpers are working, while posts of 5 AWW and 7 AWH are lying vacant. Out of these, 936 AWW and 875 AWH have attended the Orientation Courses. Grants related to the ICDS have already been released by the Government in April 2015.</p>	
<p>The team visited Anganwadi Kulebira, Simdega on 9th July 2015.</p> <p>(a) Anganwadi, Kulebira, Simdega-</p> <p>This Anganwadi caters 1326 population of Kulebira region. Mrs. Lili Devi was appointed as AWW here. Total, 60 children are registered at present in the Anganwadi.</p>	
<p>Observations of the NHRC</p>	<p>Actionable Points</p>

team	
<ul style="list-style-type: none"> • Food menu for the day was checked by the team and it was found that daal was very dilute and soyabin was not mixed in the rice. Food provided for the children was unwholesome. Mrs. Lili Devi, AWW told that she is getting a meager amount Rs. 3200/- per month as her salary which is also not being provided in time. She has not received her salary since March, 2015 as well as other amount required for providing the nutrients, due to which she is compelled to borrow money for buying the food for the children of Anganwadi. • It was found that growth chart and attendance register of the students were not maintained properly. The AWW Mrs. Lili Devi also informed the team that in addition to her work, she has been assigned the responsibility of Booth Level Officer, which causes hurdles in functioning of the Anganwadi. 	<ul style="list-style-type: none"> • As mentioned above, all grants related to the ICDS have already been released by the Government in April 2015; therefore, <i>there is no reason to delay payment to the AWW. The Dy. Commissioner, Simdega should look into the matter and do needful immediately. <u>The Chief Secretary, Govt. of Jharkhand should also consider enhancing of the honorarium paid to the AWW/ AWH adequately.</u> It should also be ensured that quality and quantity of the Food provided in the AWCs is maintained.</i> A register should be maintained to keep record of the quantity of the ingredients used for preparing food daily. • No AWWs/AWHs should be deputed on the jobs other than the functioning of AWCs. It not only hampers functioning of the AWC but appears to be exploitation of the AWWs as they are very low paid workers. • It should be ensured that the growth charts and attendance register etc. are maintained properly.

<ul style="list-style-type: none"> • Shortage of Iron Pill was also reported as only 80 pills are provided instead of prescribed 100 pills. 	<ul style="list-style-type: none"> • Complete Course of Iron Pills should be given to the needy women.
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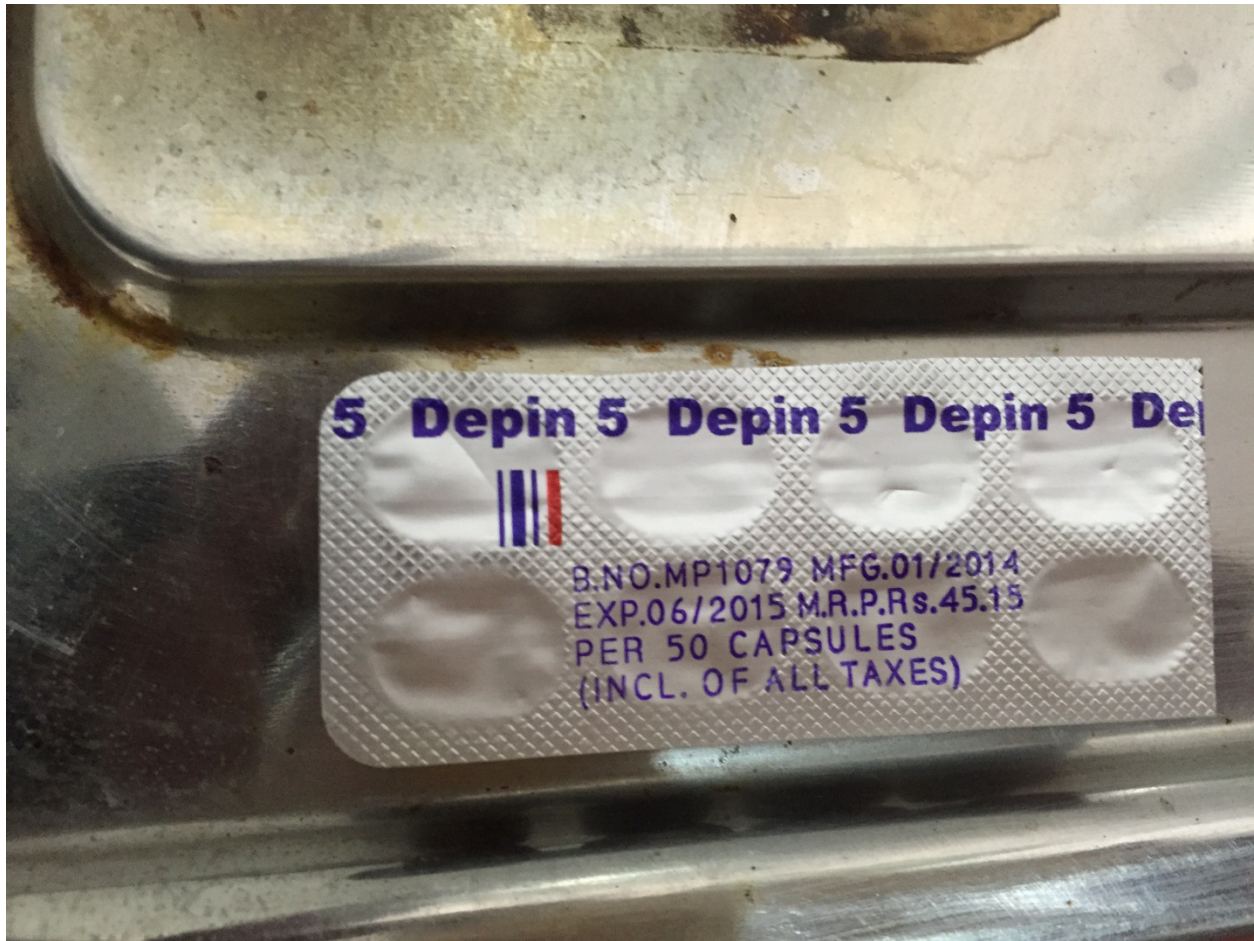
II. Mid Day Meal Scheme (MDM)	
<p>As per the report submitted by the district administration (P-133/137) there are 1096 schools where the MDM is being provided to 36145 students in the district. all the budgetary allocation for MDM provided by central government for the financial year 2014-15 has been spent.</p>	
Rajkiya Buniyadi Vidhya School, Kolebira	
<p>The team visited Rajkiya Buniyadi Vidhya School, Kolebira on 9th July 2015. Mr. Shyam Lal Prasad, President of School Management Committee was present at the time of the visit. The team has visited various classes and interacted with students and staff as well. On the day of visit, food for 90 students was prepared under MDM Scheme. For 90 students, 2 kg Split Red Lentil (Masoor daal), 4 kg potato and 12 kg 150 gm rice was prepared.</p>	
Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none"> • There's emergent dearth of teachers in the school. <i>There are 11 sanctioned posts but only 3 are presently working to handle classes 1 to 8th. Para-teachers were not provided to the school.</i> • School dress for class 1st, 2nd and 5th was not provided. 	<ul style="list-style-type: none"> • <u><i>The vacancies of the teachers should be filled up immediately to save collapsing of the system.</i></u> • School dress for the students of class 1st, 2nd and 5th should be provided. • Students who have not received

<ul style="list-style-type: none"> • Students belonging to ST from class 5th and 6th only received their scholarships, remaining other students did not receive their scholarships. • In class 5th, benches were not there. • Discrepancy was found in filling up of attendance as teachers were not signing attendance register and keeping a daily check on how many were absent or present. This also shows that food under MDM was prepared without proper student's count. On checking it was found that the quantity of 'sabzi' for 90 students was very low. • On being asked to read, students of class 5th were not able to read properly. Class 8th students were not aware of basic science knowledge. • None of the classroom has fan or electricity facility. • There was shortage of utensils for MDM. • There were 3 cooks only for 212 students. There are no Assistant cooks here. • The salary of workers and staff was reportedly not 	<p>their scholarships yet should be recorded in a register. Process should be initiated to provide them scholarships and subsequently updated in records.</p> <ul style="list-style-type: none"> • Benches to be provided for class 5. • Attendance registers should be maintained properly and the number of students should be matched while preparing MDM to ensure adequate quantity. • Fans should be installed in each classroom and electricity should be provided to the school. • Adequate utensils are to be provided. • The need of additional staff to cook the food may be looked into. • The salaries of all the staff and workers in the school should be
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<p>coming on time.</p> <ul style="list-style-type: none"> • There is issue of drinking water in the school vicinity. 	<p>paid on time.</p> <ul style="list-style-type: none"> • A new hand-pump in the school premises should be installed.
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<p>III. National Rural Health Mission (NRHM)</p>	
<p>As per the report submitted by the district administration (P-32/41), about 16 % annual of vaccination of the children could be achieved.</p>	
<p>Community Health Center (CHC), Simdega</p>	
<p>The team visited Community Health Center, Simdega on 9th July 2015.</p> <p>Dr. R. L. Munda (Medical officer-In charge) was present during the visit. There are 101 ASHA workers affiliated with CHC Simdega and total amount Rs. 16500/- has been paid for Routine Immunization of Pregnant women and Infants. On estimation, there's 70-80% vaccination going on in whole Simdega district. As per Dr. R. L. Munda, there are 90-100 institutional deliveries per month. The CHC is also engaged in work of food sampling across the Simdega District.</p>	
<p>Observations of the NHRC team</p>	<p>Actionable Points</p>
<ul style="list-style-type: none"> • There was no separate OPD registration for patients. <i>There was only one doctor deputed in OPD, although, there are 4 sanctioned posts for it.</i> • The CHC is facing frequent power cut causing hardship to the doctors and the patients. Electricity supply was interruptive as the power 	<ul style="list-style-type: none"> • <i>The vacancies of the doctors may be filled-up immediately.</i> • Adequate arrangement for uninterrupted electricity supply should be made.

<p>went on and off frequently.</p> <ul style="list-style-type: none"> • There was no blood bank, ECG & X-ray facility in the hospital. • In labour room, nebulizer was not working. Sterilizer was not functional. Expired medicines were found in labour room. • In medicine store room, it was found that various crucial medicines such as anti-rabies medicine were out of stock for a long. • While inspecting the stock of zinc tablets, the tablets were not found available against stock shown in the register. This shows serious mismanagement in maintaining medicine stock register. 	<ul style="list-style-type: none"> • Blood bank, ECG & X-ray facilities should be made available urgently. • In labour room, Nebulizer and Sterilizer should be repaired and made functional as soon as possible. Expired medicines should be discarded totally. • The life saving medicines like Anti-rabies & antiserum (Snake bite) should be made available. • Stock register should not only be maintained properly but it should be cheked by the superiors regularly.
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IV. Public Distribution Service (PDS)

As per the report submitted by the district administration (**P-121/125**), there are total 494 registered shops in PDS in district Simdega. Under Antodaya Aana Yojana, 1744.155 Ton of Rice was released for April 2015 to June 2015 out of which 98% has been distributed so far. Similarly, under BPL Yojana, 16771.860 Ton of Rice was sanctioned from April to June 2015 out of which 92% has been distributed so far.

PDS, Kolebira

The team visited PDS, Kolebari on 9th July 2015. Registers were maintained properly. It was stated that at the time of distribution, Jan Sevak/Jan Pratinidhi remains present to countercheck any mismanagement in distribution.

Observations of the NHRC team

Actionable Points

<ul style="list-style-type: none"> • Team noticed that Haat Oil was sold as common practice in PDS across the Kolebira region at the rate of 17Rs/Liter. This oil is provided without card as well. On a single time, 1-2 liters is provided to the beneficiary. It was noticed that, there was no provision of budgetary allocation for transportation of oil from store house to PDS shops. • It was also informed that PDS shops are opened only on 15th & 25th of every month, which is not only violation of the Govt. norms but also causing inconvenience to the general public. 	<ul style="list-style-type: none"> • Budgetary allocations for transportation of oil should be provided. • The matter of opening days of the PDS shops may be looked into by the superiors.
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क्र.सं.	क्र.सं.	नाम	प्रा.	प्रा.	प्रा.	प्रा.
4005	3450	अमिता	31	35	583	
40210	बिनाय देवी	"	"	"	584	
408104	अमिता देवी	"	"	"	585	
402130	विष्णु देवी	"	"	"	586	
118142	पुत्र देवी	"	"	"	587	
403161	श्री देवी	"	"	"	588	
404160	श्री देवी	"	"	"	589	
414161	रानी देवी	"	"	"	590	
402163	पुत्र देवी	"	"	"	591	
118118	श्री देवी	"	"	"	592	
118137	पुत्र देवी	"	"	"	593	
413197	श्री देवी	"	"	"	594	
400161	श्री देवी	"	"	"	595	
401267	श्री देवी	35	35	596		
402090	श्री देवी	"	"	597		
402140	श्री देवी	"	"	598		
400167	श्री देवी	"	"	599		
402089	श्री देवी	"	"	600		
40211A	श्री देवी	"	"	1401		
402123	श्री देवी	"	"	1402		
402129	श्री देवी	"	"	1403		
402130	श्री देवी	"	"	1404		
402161	श्री देवी	"	"	1405		
118142	पुत्र देवी	"	"	1406		
413197	श्री देवी	"	"	1407		
412161	श्री देवी	"	"	1408		
402192	श्री देवी	"	"	1409		
402163	श्री देवी	"	"	1410		
402194	श्री देवी	"	"	1411		

V. Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS)

As per the report submitted by the district administration (**P-1/7**), there are total 97663 job card holders issued to provide employment, and 20569 household were provided job. Person days per household are 35 during the year 2014-15.

MGNREGA, Lachragarh Gram Block, Simdega

The team visited Lachdragarh Gram of Simdega on 9th July 2015.

Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none"> • At the time of team visit, it was raining and hence MGNREGA work was stopped in all the sites. • None of the sites visited had display boards showing particulars of beneficiary, type of work, when the work started and other such information. 	<ul style="list-style-type: none"> • Display boards showing information regarding MGNREGA should be installed at all sites.

VI. Adivasi Balak Kalyan Chatravas, Lachragarh, Simdega (MESO Yojna)

The team visited Adivasi Balak Kalyan Chatravas, Lachragarh, Simdega on 9th July 2015. The hostel houses 133 boy students.

Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none"> • In hostel there was no fan, light etc. and the residential hostel was highly congested with each room having 10 children sleeping in two tier system. • Bathroom door was damaged. • The inmates informed that a fee of Rs. 250/- is collected from them by St. Vianney's High School. 	<ul style="list-style-type: none"> • Electricity and Fans facility should be provided to the hostel inmates. • Bathroom door should be repaired immediately.

VII. Indira Awas Yojana (IAY)

As per the report submitted by the district administration (**P-21/26**), for the financial year 2014-15 totally 1168.500 Lakh were allocated for IAY out of which 543.972 was released. The report shows that so far 58.14% of funds only have been utilized (**P-21**). There are total of 1558 houses sanctioned during the year 2014-15 and thus total 5264 houses are under construction. For total 1558 houses sanctioned in the year 2014-15, only 501 houses had sanitary latrines and 29 houses had smokeless chullahs (**P-26**).

The team visited IAY of Lachdragarh Gram of Simdega on 9th July 2015.

IAY, Lachragarh Gram Block, Simdega

Observations of the NHRC team	Actionable Points
During the visit a list of total IAY Beneficiary candidates of Lachraagarh Panchayat was received from the Block Office, Kolebira which is placed as Annexure- I , while a List of Beneficiaries to whom the IAY houses have been allotted during the year 2014-15 (received from Block Office, Kolebira) is placed at Annexure-H . It was told that the selection of beneficiaries for the IAY houses for the year 2014-15 was done by the Panchayat from the waiting list of IAY houses based on score line of economic status. A copy of the proposal passed by the Gram Panchayat Lachraagarh,	<ul style="list-style-type: none">• <u>A thorough examination of allotment of houses and aspect of proper utilization of fund under IAY scheme in the district Simdega should be made by the State Government, and an action taken report should be submitted to the Commission.</u>

provided by the Panchayat Pramukh, is placed as **Annexure-J.**

- (i) From perusal of the List of Beneficiaries to whom the IAY houses have been allotted during the year 2014-15, it reveals that Names of all the 13 beneficiaries have been selected arbitrarily violating serial number and ignoring merit of the score numbers given in the BPL list (Annexure-I).***
- (ii) While comparing the IAY beneficiaries list 2014 with the list forwarded by the Gram Panchayat on 18.09.2014, it can be seen that names of Ajit Bading and Jirmani Devi were not recommended by the Gram Panchayat.***
- (iii) A casual scrutiny of the IAY beneficiaries list 2011-12, 2012-13 & 2013-14 reveals that IAY houses have been sanctioned ignoring the score priorities and***

serial number given in main BPL list (Annexure-I), and even the IAY houses have been sanctioned to some persons whom names do not appear in the main BPL list .

(iv) While inspecting IAY house of one of the beneficiaries of the year 2014 named James Lugun's son of Prakash Lugun, it was found that he already had his own well maintained house just opposite to the IAY house (photograph is given below).

(v) It was also noticed that the houses shown to be constructed under IAY scheme were not according to the standard norms.

(vi) Thus, it prime-facie appears that fund of IAY scheme has been grossly misused.



(House of James Lugun’s son of Prakash Lugun constructed under IAY)

VIII. Widow Pension Yojana (WPY)	
Observations of the NHRC team	Actionable Points
<ul style="list-style-type: none"> Tara Devi of Lachragarh did not receive her widow pension for the past 2-3 months. This was the same case with many villagers as stated by the Gram Sarpanch. 	<ul style="list-style-type: none"> Due widow pension of Tara Devi, including all the beneficiaries of Widow Pension Yojana should be cleared up as immediately.

Recommendations of the Team :-

- 1. The Chief Secretary, Government of Jharkhand may be asked to have a detailed investigation in the matter of allotment of the hoses under IAY in the district Gumla and Simdega, and to submit an action taken report to the Commission, along with the action taken on the other actionable points mentioned in the report.**
- 2. The Chief Secretary, Government of Jharkhand may also be asked to fill up the vacancies of the doctors and other paramedical staff, and to ensure minimum basic facilities in the CHCs & PHCs of the State.**
- 3. There are huge vacancies of teachers in both the districts, which may be filled up urgently.**
- 4. A copy of this report may also be sent to the Secretaries of the Ministry of Health, Government of India and Ministry of Rural Development, Government of India to look into the matters of discrepancies noted by the team and to submit an taken report to the Commission.**

5. A copy of the report may also be sent to the Secretary, Women & Child Development, Government of India, New Delhi to consider a reasonable enhancement of honorarium paid to Aangan Wadi Workers and Aangan Wadi Helpers, as now their services are being taken like other regular employees.

(A. K. Mishra)
Inspector (Investigation)


(Amit Gopal Thakre)
Research Consultant

(K.K. Shrivastava)
Assistant Registrar (Law)
22.07.2015

New Delhi to consider a reasonable enhancement of honorarium paid to Aangan Wadi Workers and Aangan Wadi Helpers, as now their services are being taken like other regular employees.


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